

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5694-JK (LD) of 2024

DATED:- 01- 05 - 2024

Sanction is hereby accorded to the appointment Officer's of Sher-I-Kashmir Institute of Medical Sciences Soura Srinagar as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 01.05.2024

No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director, Sher-i-Kashmir Institute of Medical Sciences.
8. Director Litigation , Srinagar/ Jammu.
9. Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.5694-JK(LD) of 2024 dated 01.05.2024

S No.	Case Title	Case no.	OIC
1.	Dr. Roshan Lal & Anr. Bhupinder Kumar & Anr.	CCPS No.277/2023	Dr. Syed Abid Rasheed Director SKIMS
2.	Green Valley Model Structure Vs SKIMS	A. A. No.03/2024	Mr. Mubashir Nabi, Sr. Material Management Officer (Imports)
3.	M/s Black Cat Placement Agency Vs UT of J&K & Ors.	WPC No. 536/2024 & WPC No. 728/2024	Mr. Syed Azhar Material Management Officer (Purchase I &II)
4.	Ghulam Mohd Wani Vs UT of J&K & Ors.	WPC No.3232/2023	Dr. Shariq Rashid Masoodi, Dean Medical Faculty
5.	Renu Bala Vs UT of J&K & Ors.	WPC No.3449/2023	
6.	Dr. Javed Khan Vs UT of J&K & Ors	O.A./959/2023	
7.	Mohd Ramzan bhat Vs UT of J&K & Ors	WPC No.3099/2023	Mr. Showkat Ahmad Lala, Administrative Officer (Hospital Administration)
8.	Dr. Fayaz Ahmad Sofi Vs Showkat mufti & Others	LPA No.268/2023	Mr. Mohd Aslam Sofi, Administrative Officer (Personnel)
9.	Ghulam Ahmed Mir Vs UT of J&K & Ors.	WPC No. 538/2024	
10.	Dr. Majid Farooq vs Mushtaq Ahmad & Ors.	LPA No. 244/2023 in WPC No. 2749/2022	
11.	Mehrun Nisa & others Vs. State & others	LPA in SWP NO. 1714/16	
12.	Dr. Muzaffar Ali Vs UT of J&K	WPC No. 732/2023	Mr. Firdous Ahmad Dar, Administrative Officer (Policy)
13.	Ishrat Yaqoob & Os. Vs SKIMS & Anr.	LPA No. 69/2024	
14.	Mehfooza Amin Vs SKIMS & Anr.	WPC No. 532/2024	

